

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 12th March, 2019

No.LJ(B).99/92/Pt.II/211- For the purpose of the "Rules for the Administration of Justice and Police in the Garo Hills District", the Governor of Meghalaya is pleased to appoint Shri Saintfield Ch. Sangma, MCS, as Extra Assistant Commissioner to the Deputy Commissioner, South Garo Hills District, Baghmara and further, under rules 16 of the Rules aforesaid invest him with the powers of the Judicial Magistrate 1st Class as defined in the Code of Criminal procedure, 1973 (Central Act No.2 of 1974) within South Garo Hills District, Baghmara with immediate effect and till he holds the said post.

sd-
(E.M.Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo.No.LJ (B).99/92/Pt-II/211-A,

Dated Shillong, the 12th March, 2019

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South Garo Hills District, Baghmara. This has a reference to letter No.SGH/JUDL.4/97/197, dated 26.02.2019
3. The Personnel & A.R. (A) Department
4. Shri. Saintfield Ch. Sangma, MCS. EAC, South Garo Hills District, Baghmara.
5. Office copy.

By order etc...,

DEO LAW (A) DEPT


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.
